

117

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No. 87/2017
CP-100/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th December 2017, 10.30 A.M

Name of the Company	Ashadeep Commodites Pvt.Ltd. &Ors		
Under Section	391(2) 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SANJIB DAWN.
Advocate. *Applicant
Companies.* *Sanjib Dawn
18/12/17.*

2. Ms. TIA INLA
Dy. Director *O/o RD(ER)* *Ministry of Corporate Affairs* *18.12.17*

3.

ORDER

Ld. Counsel for the petitioners as well as Ms. Tiainla, Dy. Director from the O/o. the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Heard. Reserved for order.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)